

Government of India
Ministry of Finance
Department of Revenue

RAJYA SABHA

UN-STARRED QUESTION NO. 2280

TO BE ANSWERED ON TUESDAY, MARCH 21, 2023

30 Phalgun, 1944 (Saka)

ASSETS ATTACHED BY CENTRAL AGENCIES

2280. DR. JOHN BRITTAS:

Will the Minister of Finance be pleased to state:

- (a) the details and value of immovable properties attached by various central agencies viz. ED, DRI, Income Tax Department, etc. under the Ministry during the last five years, Statewise and year-wise;
- (b) the details and value of such attached immovable properties disposed through auction or otherwise during the last five years;
- (c) the details thereof, State-wise and year-wise;
- (d) whether there were instances of value of attached/confiscated movable and immovable properties getting dwindled owing to the abysmal maintenance of the same over the years; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

)a(: Details of attachment of immovable properties:

Financial-Year	No. of cases of immovable properties	Value (Rs. in lakhs)
2017-18	1413	298484.23
2018-19	2452	2636786.31
2019-20	1975	3411626.22
2020-21	1304	1694966.44
2021-22	1657	1983296.64
2022-23(till 31.01.2023)	204	1068323.0

)b(: Disposal of attached immovable properties by CBDT & CBIC:

Financial-Year	No. of cases of immovable properties	Value of sales (Rs. in lakhs)
2017-18	5	550.08
2018-19	21	2314.23
2019-20	67	1514.51
2020-21	12	311.48
2021-22	5	2395.75

Many cases where properties are attached by CBDT and CBIC are challenged before the Court and unless Court decides the matter, these properties cannot be disposed of.

In addition, during the last five years (i.e. from 01.02.2018 till 31.01.2023), confiscation of proceeds of crime amounting to Rs.15,619.56 crore has been secured by Enforcement Directorate. It is pertinent to mention here that assets amounting to Rs.15,113.91 crore have been restituted to the Public Sector Banks. Out of this, the consortium of banks led by SBI has realized Rs.7975.27 crore by sale of assets handed over to them by the Directorate of Enforcement.

(c): State-wise data is not maintained.

(d): No such instance has been reported

(e): Does not arise in view of (d) above.
